

NSRLM conducts FSSAI registration for SGHs across 11 districts

July 30, 2021



Nagaland State Rural Livelihoods Mission conducted workshop cum FSSAI registration of micro food business/enterprises of Self Help Groups in 74 RD Blocks across 11 Districts on July 28 and 29. (Photo Courtesy: NSRLM)

Kohima, July 30 (MExN): The Nagaland State Rural Livelihoods Mission (NSRLM) in convergence with Food Safety Authority (FSA), Department of Health & Family Welfare

conducted workshop cum FSSAI registration of micro food business/enterprises of Self Help Groups (SHGs) in 74 RD Blocks across 11 districts on July 28 and 29.

The activities were conducted in solidarity with the State Government in celebrating the 75th Anniversary of Indian Independence (Azadi Ka Amrit Mahotsav) from July 1 to August 14, NSRLM-RD stated in a press release.

Officials from District FSA and NSRLM provided verification and spot FSSAI registration facility to 183 SHGs of Kohima, Dimapur and Mokokchung Districts where Food & Safety Office is operating, while online registrations facility was initiated for 72 SHGs of the remaining Districts where there is no FSA office.

Online FSSAI registration will be an ongoing campaign for all eligible and interested SHGs and their members. It may be noted that NSRLM has promoted 1,09,059 rural households into sustainable 12,272 women SHGs till date. Agriculture being the main source of economic activities in Rural Nagaland, majority of SHGs have gradually initiated small-sized food businesses.

“This joint initiative of FSSAI Registration Campaign is expected to foster the growth of Rural Micro Food Business/Enterprises which provides with legal benefits, build goodwill, ensure food safety, create consumer awareness, and assist in business expansion,” the release stated.